


NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


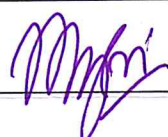
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.109/9/HDB/2017
NAME OF THE COMPANY	Inter Labs (India) Private Limited
NAME OF THE PETITIONER(S)	Dr. Reddy's Laboratories Ltd
NAME OF THE RESPONDENT(S)	Inter Labs (India) Private Limited
UNDER SECTION	SEC 9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. Vijaya Bhaskara Rao	IRP	9642884441 secretaries@gmail.com	


Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Narendar Naik	Adv	9849387366	
MYTRI INDUKURU	Adv	9949833577	

Heard Shri M. Vijaya Bhaskara Rao, Learned IRP, Shri D. Narendar Naik and Ms Mytri Indukuru, Learned Counsels for the Respondent.

It is stated that the Hon'ble NCLAT has passed an order in an appeal filed by the Respondent and orders are yet to be communicated.

Post the case on 03.11.2017.


Member (T)


Member (J)